

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd September, 2017

No.HC.VII-100 (Pt.-V)/2010/4965/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers for the programmes shown against their name, scheduled to be held at the National Judicial Academy, Bhopal, in the following manner –

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Nominations
1.	P-1056	10.11.17 – 16.11.17	National Orientation Programme for Junior Division Judges	1. Shri Chinmoy Baruah, Munsiff No.1, Darrang, Mangaldoi (Assam) 2. Shri Noksheri Kano, Civil Judge (Jr. Divn.), Tuensang (Nagaland)
2.	P-1057	10.11.17 – 12.11.17	Workshop for Additional District Judges	1. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati (Assam) 2. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon (Assam)
3.	P-1059	17.11.17 – 19.11.17	Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015	1. Dr. Nupur Chandra Bhuyan, SDJM(S), Bongaigaon (Assam) 2. Shri Dimbeswar Taye, SDJM(S), Udalguri (Assam)
4.	P-1060	24.11.17 – 26.11.17	Refresher Course for NDPS Courts	1. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang (Assam) 2. Dr. HTC Lalrinchhana, Judge, Fast Track Court, Saiha (Mizoram)
5.	P-1063	08.12.17 – 14.12.17	National Orientation Programme for Junior Division Judges	1. Smti Arpita Kar, Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati (Assam)

				2.. Smti Pooja Devi, Judicial Magistrate, 1 st Class, Hajo (Assam)
6.	P-1064	15.12.17 – 17.12.17	Refresher Course for Presiding Officers of MACT	1. Shri Biswajit Chakraborty, Member, MACT, Barpeta (Assam) 2. Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati (Assam)

The Officers are to attend their respective programmes accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/4966 - 4995/A dated 22.09.2017

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima. **He / she is requested to inform the nominated officer of his / her respective State accordingly.**
10. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Darrang, Mangaldoi / Nagaon / Bongaigaon / Udalguri / Chirang, Kajalgaon. **He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
11. The Principal District and Sessions Judge, Tuensang, Nagaland.
12. Smti Hema Devi Bhuyan, District and Sessions Judge, Chirang (Assam)
13. Shri Biswajit Chakraborty, Member, MACT, Barpeta (Assam)

14. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati (Assam)
15. Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati (Assam)
16. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon (Assam)
17. Dr. HTC Lalrinchhana, Judge, Fast Track Court, Saiha (Mizoram)
18. Dr. Nupur Chandra Bhuyan, SDJM(S), Bongaigaon (Assam)
19. Shri Dimbeswar Taye, SDJM(S), Udalguri (Assam)
20. Shri Chinmoy Baruah, Munsiff No.1, Darrang, Mangaldoi (Assam)
21. Smti Arpita Kar, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati (Assam)
22. Smti Pooja Devi, Judicial Magistrate, 1st Class, Hajo (Assam)
23. Shri Noksheri Kano, Civil Judge (Jr. Divn.), Tuensang (Nagaland)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

24. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
29. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
30. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

DA 22.9.17
Registrar (Judicial)